

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04-08-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/767/2020
IN
PETITION NUMBER : CP/301/2020
NAME OF THE PETITIONER : Gleneagles Development Pvt Ltd
NAME OF THE RESPONDENTS : Dr. Ravindranath Kancherala & others
UNDER SECTION : Sec 45, Act 1996

ORDER

Counsel for the Applicant is led by Ld. Senior Counsel Mr. R. Sankaranarayanan. Counsel for the Respondent is led by Ld. Senior Counsel Mr. P.S. Raman.

List this matter on **11.08.2021 at 3.00 P.M.** together with other connected applications for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

VS